

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 43/2017 in C.P. No. 39/241-242/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017**

Name of the Company: Umesh Maheshwari & Ors
V/s.
Ghanshyam Foods Pvt. Ltd.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	FOR SURANGE AND Co. (ADV) HARSHVARDHAN TOPRE (Adv.)	Advocate	Petitioners	OKTure
2.				

ORDER

Learned Advocate Mr. Harshvardhan Topre i/b Surange & Co. present for Original Petitioners. None present for Original Respondents.

Proof of service on Respondents for the hearing date 25.04.2017 filed. But thereafter two adjournments none present.

Petitioners are directed to issue notice in IA 43/2017 and CP 39/2017 for hearing before admission informing the date of hearing on Respondents and serve a copy of this order and shall file proof of service.

List the matter on 12.10.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 14th day of September, 2017.